

**Central Administrative Tribunal
Principal Bench**

**OA No.2468/2014
MA No.795/2019**

New Delhi, this the 10th day of April, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

V. Nagaraju, Years – 57
S/o V. Srinivasa Rao
R/o B-188, Phase-I
Ashok Vihar, New Delhi-110052.

Also at:
Administrative Officer
Directorate General of Inspection
Customs & Central Excise
5th Floor, Drum Shape Building
I.P. Bhawan, New Delhi. ...Applicant

(By Advocate: Shri Mahesh Prasad)

Vs.

1. Union of India through the Secretary
Ministry of Finance
Department of Revenues
North Block, New Delhi.
2. Chairman, Central Board of Taxes & Customs
North Block
New Delhi.
3. The Director General of Inspection
Directorate General of Inspection
Customs & Central Excise
I.P. Bhawan, New Delhi. ...Respondents

(By Advocate: Ms. Anupama Bansal)

ORDER (ORAL)**Justice L. Narasimha Reddy:-****MA No.795/2019**

This MA is filed with a prayer to permit the applicant to withdraw the OA.

2. MA is allowed. Permission is accorded and the OA is dismissed as withdrawn. There shall be no order as to costs.

**(Mohd. Jamshed)
Member(A)**

**(Justice L. Narasimha Reddy)
Chairman**

/vb/